

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 1007.
TO BE ANSWERED ON MONDAY, THE 17TH DECEMBER, 2018.**

WELFARE BOARD FOR SALT WORKERS

1007. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Central Government intend to establish separate Special Welfare Board for salt workers as they are working in extremely tough climatic conditions and are facing severe health related problems;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Central Government in coordination with State Government for welfare of salt workers?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a) to (c):** No Madam. There is no proposal to establish a separate Special Welfare Board for salt workers. The Government, through Salt Commissioner's Organization (SCO) is conducting a number of activities for welfare of salt workers, such as cash rewards to meritorious children of salt workers, organizing training camps, health-cum-eye camps and sport meets.
